NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2017 M.A. No. 219/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Mr. Pratik Jayesh Vira

V/s.

Mayurpankh Fine Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

NAME

DESIGNATION

SIGNATURE

1) Nandin Chi Hal pr 1/6. M. Humranwalk Peti Sonn

2). Bharrik Gr. Latan i/b. Lyrit Amarchand Rsp. 16 Mangaldas

ORDER

MA 219/2017 IN CP No.23/ 241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.11.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)